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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 419/2017

RAFFLES DESIGN INTERNATIONAL INDIA PVT LTD.

..... Plaintiff

Represented by: Ms.Shardha Rajam, Adv. versus

THE PRESIDENT, JAI RADHA RAMAN EDUCATION SOCIETY ..... Defendant Represented by: Ms. Ashima Ghosh, Adv. proxy

## CORAM: HON'BLE MS. JUSTICE MUKTA GUPTA

## <u>ORDER</u> 25.11.2019

## I.A. No.16442/2019 (under Order VI Rule 17 CPC by defendant)

1. On pass over, learned proxy counsel for the defendant appears and prays that the application be listed on  $3^{rd}$  December, 2019, the date already fixed before this Court.

2. List the application before Court on 3<sup>rd</sup> December, 2019.

MUKTA GUPTA, J.

NOVEMBER 25, 2019/akb